## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI ORDER

In partial modification of this office earlier order No.28227-28287/S.V/DHJS/Gaz/ 2025, dated 02.06.2025, Ms. Ravinder Bedi, District Judge, Commercial Court-12, (Central), Tis Hazari Courts, Delhi, is hereby detained for duty on 16.06.2025 and 17.06.2025 in place of Sh. Sanjeev Kumar Aggarwal, the then District Judge, Commercial Court-01, (Central), Tis Hazari Courts, Delhi, during Summer Vacation, 2025.

- The Ld. Judicial Officer shall hold the Court in her Court Room and ensure that the Officer is available on the dates for duty during the Summer Vacation, 2025.
- The Ld. Judicial Officer shall be entitled to avail compensatory leave within one year in lieu of the duty actually performed during Summer Vacation, 2025.
- The Judicial Officer shall be assisted by her own court staff on the dates she performed the duty.
- 4. The office of the Central District will remain open daily from 10.00 am to 05.00 pm except on Second Saturday, Sunday and other Holiday, if any.

SANJAY GARG-I)

Principal District & Sessions Judge (HQs)

No. 35718-35772/S.V/DHJS/Gaz/2025

Dated \_\_\_\_\_\_

Sub:- Detention of Judicial Officer during Summer Vacation 2025.

Copy forwarded for information & necessary action to :

- 1. The Registrar General, Hon'ble High Court of Delhi New Delhi.
- 2. The Principal District & Sessions Judges, all Court Complexes, Delhi/New Delhi/RACC.
- 3. The Officers concerned.
- The Director (Academics), Delhi Judicial Academy, Dwarka Integrated Complex, Sector-14, Dwarka, New Delhi.
- 5. The CJM/ACJM/ACJ, Central District, Tis Hazari Courts, Delhi.
- 6. The Senior Civil Judge-cum-Rent Controller (Central) Tis Hazari Courts, Delhi.
- The AO(J)/Branch In-charge, Admn. I-II-III, Filing Section, General Branch, Computer Branch, IT/Digitization Cell, Care Taking Branch (Central), E-Sewa & Suvidha Kendra, CJM Office, Pool Cars, Tis Hazari Courts, Delhi.
- 8. The DDO, Accounts Branch, Central, Tis Hazari Courts, Delhi.
- 9. The Director, Directorate of Prosecution, Govt. of NCT of Delhi, Delhi.
- The Superintendent, Narcotic Control Bureau, Delhi Zonal Unit, West Block-1, Wing No.7,
   R.K. Puram, New Delhi.
- 11. The Public Prosecutor Tis Hazari Courts, Delhi.
- 12. The Incharge, Lock up, Tis Hazari Courts, Delhi.
- 13. The PS/Reader to the undersigned.
- 14. The Secretary, Bar Association, all court complexes, Delhi/ New Delhi.
- 15 The Website Committee (English/Hindi) Tis Hazari Courts, Delhi.
- 16. The R&I Branch (Central) for uploading on LAYERS.
- 17. The Dealing Clerk, Leave Seat (Judicial Branch, Central) Tis Hazari Courts, Delhi.

Principal District & Sessions Judge (HQs)

516/15

Dolhi